

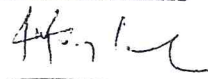
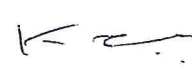
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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 2/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	N.P. VIJAY KUMAR	Counsel for Petitioner	
2	S. Ramesubramanian & Associates	Counsel for R1, R2, R4, R5, R6, R7	

ORDER

Counsels for both the parties present. Counsel for R1, R2, R4 to R7 present. No representation on behalf of R3. The Counsel for the Petitioner undertakes to inform the next date of hearing to the Counsel for R3. The matter is posted for final arguments. Put up on **12.04.2018 at 10.30 A.M.**

- Sp -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)